

(3)

Dt. 06.10.05

Hon. Mr. K. B. S. Rajan, J.M

Hon. Mr. A. K. Singh, AM

Sri S. Lal for applicant. Sri A. Mohiley for respondents is on general adjournment.

The grievance of the applicant has since been redressed by order dt. 19.07.05 and the applicant is happy about that. In view of the fact that the respondents have themselves passed the order, the OA has become infructuous and is accordingly dismissed.

[Signature]
AM. J.M

[Signature]